

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 242 of 2013 &
IA no. 329 of 2013

Dated : 24th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission &
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anirudh Krishnan

Counsel for the Respondent(s): Mr. George

ORDER

Post the matter for further hearing on 11.04.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js